

I request hon. Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in that terror attack.

*(Hon. Members then stood in silence for a minute.)*

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## FELICITATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, with profound exhilaration, I share a magnificent milestone in Indian sporting history setting a global benchmark.

Our 18 year chess virtuoso, D. Gukesh, has blazed into immortality as the youngest World Chess Champion ever crowned vanquishing Ding Liren of China in a spectacular mind teaser in Singapore on December 12, 2024.

This stellar conquest reverberates beyond the Chessboard — it compliments India's meteoric rise in every field on the global horizon.

Gukesh's phenomenal triumph not only emblazons our sporting legacy, but also epitomizes resurgent India where young titans emerge to dominate world stages.

It strengthens our resolve to bid for hosting Olympic 2036.

On behalf of this august House and our illustrious nation, I convey our profound acclaim to D. Gukesh. As our magnificent Tricolour ascends in Singapore today, it carries skyward the indomitable spirit and soaring aspirations of 1.4 billion Indians.

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## PAPERS LAID ON THE TABLE

- I. **Notifications of the Ministry of Commerce and Industry**
- II. **Report and Accounts (2023-24) of NICDCL and NICDIT, New Delhi and related papers**
- III. **Reports and Accounts (2023-24) of Coffee Board, Bengaluru; Tea Board of India, Kolkata and Rubber Board, Kottayam, Kerala; NPC and QCI, New Delhi and related papers**
- IV. **Reports and Accounts (2023-24) of NIELIT, New Delhi; SCL, SAS Nagar, Punjab; BISAG-N, Gandhinagar, Gujarat, and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION

TECHNOLOGY (SHRI JITIN PRASADA): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry, issued under Section 3 of the Foreign Trade (Development and Regulation) Act, 1992, along with delay statements: -

- (1) S.O. 416 (E) ., dated the 6<sup>th</sup> February, 2015, amending import policy conditions of cardamoms under ITC (HS) 0908 31 of Chapter 09 of ITC (HS), 2012 – Schedule – 1 (Import Policy).
- (2) S.O. 3838(E) ., dated the 6<sup>th</sup> December, 2017, amending import policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 Schedule – 1 (Import Policy).
- (3) S.O. 1309(E) ., dated the 21<sup>st</sup> March, 2018, amending import policy and policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 – Schedule – 1 (Import Policy).
- (4) S.O. 3612(E) ., dated the 25<sup>th</sup> July, 2018, amending Import Policy of arecanut under Exim Code 0802 80 of Chapter 8 of ITC (HS) 2017, Schedule 1 (Import Policy).
- (5) S.O. 3613(E) ., dated the 25<sup>th</sup> July, 2018, amending policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 – Schedule – 1 (Import Policy).

[Placed in Library. For (1) to (5), see No. L.T. 1199/18/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the National Industrial Corridor Development Corporation Limited (NICDCL) New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1205/18/24]

- (ii) (a) Annual Report and Accounts of the National Industrial Corridor Development and Implementation Trust (NICDIT), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1202/18/24]

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Eighty-fourth Annual Report of the Coffee Board, Bengaluru, Karnataka, for the year 2023-24.
- (b) Annual Accounts of the Coffee Board, Bengaluru, Karnataka, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 1512/18/24]

- (ii) (a) Seventieth Annual Report of the Tea Board India, Kolkata, West Bengal, for the year 2023-24.
- (b) Seventieth Annual Accounts of the Tea Board India, Kolkata, West Bengal, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 1220/18/24]

- (iii) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2023-24.
- (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 1510/18/24]

- (iv) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 1200/18/24]

- (v) (a) Annual Report and Accounts of the Quality Council of India (QCI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 1201/18/24]

IV. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Twenty-ninth Annual Report and Accounts of the National Institute of Electronics and Information Technology (NIELIT), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See No. L.T. 1308/18/24*]

(ii) (a) Annual Report and Accounts of the Semi-Conductor Laboratory (SCL), SAS Nagar, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See No. L.T. 1306/18/24*]

(iii) (a) Annual Report and Accounts of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See No. L.T. 1307/18/24*]

**I. Notifications of the Ministry of Agriculture and Farmers Welfare**

**II. Reports and Accounts (2022-23 and 2023-24) of Odisha Agro Industries Corporation Limited, Bhubaneswar; Punjab Agro Industries Corporation Limited, Chandigarh; NHB, Gurugram and MANAGE, Hyderabad and related papers**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 3950(E),, dated the 17<sup>th</sup> September, 2024, appointing certain officers of the Directorate of Plant Protection, Quarantine and Storage as Insecticide Inspectors, as mentioned therein, issued under Section 20 of the Insecticides Act, 1968.

[Placed in Library. *See No. L.T. 1208/18/24*]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. G.S.R. 468(E),, dated the 31<sup>st</sup> July, 2024, appointing the date of publication as the day on which the provisions at serial no. 5 in the Schedule of the Jan Vishwas (Amendment of Provisions) Act, 2023 relating to Agricultural Produce (Grading and Marking) Act, 1937 shall come into force, issued under sub-section (2) of Section 1 of the Jan Vishwas